

HIGH COURT OF CHHATTISGARH, BILASPUR

No.:- 6154TW

Bilaspur, Date:-28.02.2025

NOTICE

Applications are invited to empanel the Advocates for getting the documents translated from vernacular to English language. The Advocates, so empanelled shall be paid at the rate of Rs 100/- (Hundred) per page (including cost of typing and print out).

Applications are to be addressed to the Registrar General and submitted at the Translation Wing, High Court of Chhattisgarh, Bilaspur (C.G.) or Receipt & Dispatch Section of this Registry.

Applications must contain following information:- one passport size photograph of applicant, necessary educational certificate, contact number, Aadhar Card, Pan Card, email-id and postal address. (Application format is attached herewith)

Last date of submission of application is 17.03.2025.

Note:- Advocates who have already been empanelled with the High Court Legal Services Committee need not to submit fresh application.

Handwritten signature and date: 28/02/25

Registrar General

APPLICATION FOR THE EMPANELMENT OF ADVOCATES FOR TRANSLATION WORK IN THE HIGH COURT OF CHHATTISGARH

1. Full name of the applicant

(Block letters in English)

(In Hindi).....

2. Name of Father/Husband

2. Date of birth

3. Sex (Male/Female)

4. Registration number and date of registration in State Bar Council.

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5. Present Postal Address.....

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6. Permanent Address

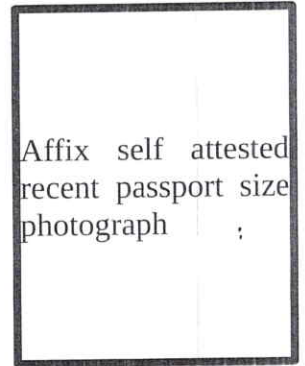
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7. Educational Qualification :.....

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8. Experience:-

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8. Mobile Number

9. Email ID

10. Aadhar No.....

11. PAN No.

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12. List of enclosures :-

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|---------|---------|---------|
| 1. | 2. | 3. |
| 4. | 5. | 6. |

(Signature of applicant)

Place:

Date: